GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO:4980
ANSWERED ON:26.04.2010
INCLUSION OF AREAS UNDER DPAP
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the norms fixed for the inclusion of areas under the Drought Prone Areas Programme (DPAP)being run by the Government;

(b) whether there is any provision to include the areas with identical geographical conditions and receiving equal rainfall under the DPAP; and

(c) if so, the time by which the entire such area in the country including Rajgarh district of Madhya Pradesh is likely to be included therein?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) On the basis of the recommendations of a Technical Committee chaired by Prof. C.H. Hanumantha Rao, Ex. Member, Planning Commission, the Drought Prone Areas Programme (DPAP) is being implemented on watershed basis since 1995-96. This committee has adopted scientific criteria like moisture index and extent of irrigated area in identifying the blocks for coverage under DPAP. Following norms have been used for identifying blocks under DPAP:

Moisture Index	Ecosystem	Percentage of Irrigated area of net cultivated area
-66.6 to -33.3	Semi arid	upto 40%
-33.2 to 0	Dry sub-humid	upto 30%

(b)&(c) Three watershed programmes namely, Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) are being implemented by the Department of Land Resources. These three programmes have been consolidated into a single programme namely Integrated Watershed Management Programme (IWMP) since 26.02.2009. The coverage of IWMP extends to all the districts of all the States including Rajgarh District of Madhya Pradesh. The projects under IWMP are implemented as per Common Guidelines for Watershed Development Projects, 2008.

Under IWMP, the projects are sanctioned by the State Level Nodal Agency (SLNA) as per the appraisal of the Steering Committee on IWMP. The funds are being released by the Department of Land Resources as per the projects sanctioned by the SLNA. Madhya Pradesh SLNA has already sanctioned 116 projects in 32 districts under IWMP during 2009-10 covering an area of 6.71lakh ha with a total cost Rs. 805.21crore. In the Rajgarh District, SLNA, Madhya Pradesh has not sanctioned any project for implementation under IWMP during the year 2009-10.